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Title: Introduction and passing of the Appropriation (No.4) Bill, 2014.

HON. DEPUTY SPEAKER: Now, we shall take up Item Nos. 22A and 22B together – Hon. Minister.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 2014-15.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 2014-15."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

SHRI ARUN JAITLEY: I beg to move:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2014-15, be taken into consideration."

HON. DEPUTY SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2014-15, be taken into consideration."

The motion was adopted.

HON. DEPUTY SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI ARUN JAITLEY: I beg to move:

"That the Bill be passed."

HON. DEPUTY SPEAKER: Motion moved:

"That the Bill be passed."

श्री राजेश रंजन (मधेपुरा) : उपाध्यक्ष महोदय, मंत्री जी ने राज्य के बारे में कहा। ... (व्यवधान) मेरी दो क्लेरिफिकेशन्स हैं। ... (व्यवधान) मैं जानना चाहता हूं कि जो भी पेंशन दी जाती है, चाहे कृदा पेंशन हो या विधवा पेंशन हो, ... (व्यवधान) उस पेंशन में बढ़ोत्तरी के लिए, इन्होंने गरीबों की बात कही, क्या सभी तरह के पेंशन्स में आप राशि बढ़ाने जा रहे हैं। दूसरा... (व्यवधान) में वही कह रहा हूं कि क्या बिहार में एन.एच., यानी इंटिरा आवास में जो राशि नहीं जा रही है और महात्मा गांधी सेतु पुल, राजेन्द्र पुल बर्बाद हो गया, समाप्त हो रहा है, क्या आप उन पुलों के लिए कोई राशि देंगे? कोसी पुल, दिघा घाट और मुंगेर पुल के लिए राशि देने की आपकी कोई योजना है? ... (व्यवधान) यह मेरा आपसे क्लेरिफिकेशन है।

श्री अरुण जेटली : उपाध्यक्ष जी, जहां तक पेंशन का प्रश्न है, मुझे नहीं मालूम कि यह विषय कहां से आया। यह तो वेतन आयोग तय करता है और सरकार उसे लागू करती है। सातवां वेतन आयोग बैठा हुआ है और निश्चित रूप से वह कुछ न कुछ बढ़ाएगा।

HON. DEPUTY SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

HON. DEPUTY-SPEAKER: The House stands adjourned to meet again tomorrow, the 11th December, 2014 at 11 a.m.

18.33 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, December 11, 2014/Agrahayana 20, 1936 (Saka).

* ਏਨਦਰਵਦੂਢਡ ਭੁਬ੍ਰ ਵਖਡਕਡਖਡਕਡ ਭਕ ਪੜ੍ਹ ਪੜ੍ਹਤਖ.

* ਏਨ੍ਡਵਦਡਢਕਡ ਭੁਬਾ ਵਖਡਕਡਖਡਕਡ ਭਕਾ ਪਕਾ ਪੁਖਾ.

* गद्दय दददहदददददद.

* एंटिक्वरी यादृच्छाकृतिका दृढ़ एवं चारों दिक्कोंका दृढ़श्वर्त्तुल इकाईत्तंत्रदृढ़ता तथा इंट्रिक्वर्ट्वा